

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GOKULAKANNAN CHITS
TAMILNADU PRIVATE LIMITED

1	NAME OF CORPORATE DEBTOR	Gokula Kannan Chits Tamil Nadu Pvt.Ltd
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	15/05/2012
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Tamil Nadu, Coimbatore.
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITYNUMBER OF CORPORATE DEBTOR	U65992TZ2012PTC018260
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	No.207, A.K.Complex, 6 th Street, Gandhipuram, Coimbatore – 641012
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	20 th July, 2019
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	27 th August, 2019
8	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Registered Address: Revathi S Raghunathan Regn No : IBBI/IPA-001/IP-P00832/2017-2018/11417 No.25, Baroda Street, West Mambalam, Chennai – 600 033. e-mail: revathi@arcoca.com Mob No: 9840261311 Address for Communication: Flat No 2, A-Wing, 7th Floor Parsn Manere, 442 Anna Salai Chennai – 600006 e-mail- rpgokulakannan@gmail.com Mob No: 9840857046
9	LAST DATE FOR SUBMISSION OF CLAIMS	27 th September, 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal of Chennai Bench has ordered the commencement of liquidation of the Gokula Kannan Chits Tamilnadu Private Limited on 27.08.2019.

The stakeholders of Gokula Kannan Chits Tamilnadu Private Limited are hereby called upon to submit a proof of their claims, on or before 27.09.2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Revathi S Raghunathan

Regn No : IBBI/IPA-001/IP-P00832/2017-2018/11417

Place: Chennai

Date: 30.08.2019